

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 109

Appeal No.- 388/252/ND/2020

IN THE MATTER OF:

Lords ABN Limited

...

Appellant

Vs

Registrar of Companies

...

Respondent

Order under Section 252.

Order delivered on 02.12.2020

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Appellant :

For the ROC :

For the IT Dept. :Mr. Shailendra Singh, Ms. Vibhoothi Malhotra& Ms.
Harimohana, Advocates

ORDER

None appears for the appellant even on second call. Let departments file the reply in the meantime.

List the matter on 12.01.2021.

**Sd/-
SUMITA PURKAYASTHA
MEMBER (T)**

**Sd/-
DR. DEEPTI MUKESH
MEMBER (J)**

